

HIGH COURT OF CHHATTISGARH, BILASPUR

MEMO

No. 5587 /
II-14-1/2021

Bilaspur, dated 18 June, 2021

To,

- 1. Shri Arvind Kumar Rajaram Singh Yadav,**
Stenographer (Bilingual),
R/o- G 10/6, High Court Colony,
Bilha Road, Chakarbhata
BILASPUR (C.G.)-495220
- 2. Shri Arvind Kumar Rajaram Singh Yadav,**
S/o Shri Rajaram Singh Yadav,
H.No. 1, Opp-Navjivan Society, Kokan Nagar
BEST Chawl No. 2, R. No.1
Mahul Road, R.C. Marg, Nagar-Chembur,
District-MUMBAI (M.S.)-400074
- 3. Shri Arvind Kumar Rajaram Singh Yadav,**
S/o Shri Rajaram Singh Yadav,
Village- Chhivlaha, Teh-Khaga,
District-FATEHPUR (U.P.)

Subject: Regarding grant of casual leave and L.W.P.

Reference: Your application dated 08.04.2021, 12.04.2021 ,
24.04.2021 and Registry Memo. no. 4625 dated
13.05.2021.

On the subject and reference cited above, It is to inform you that vide Registry Memo. no. 4625 dated 13.05.2021 you were directed to explain your family issues and place of your headquarter where you wish to go. The same was sent to you on your e-mail, but neither you have joined your duties nor submitted reply to same and still you remain absent from your duties.

Therefore, as directed, you are hereby directed to join your duties within 03 days positively and submit details of your family dispute, otherwise, disciplinary action may be taken against you.

(Pankaj Sharma)
Additional Registrar (D.E. & E.)

Bilaspur, dated 18 June, 2021

Endt.No. 5588 /
II-14-1/2021

Copy forwarded to:-
The I/c Registrar (Computerization)-cum-CPC, High Court of
Chhattisgarh, Bilaspur with a request to upload the same in the
website of this High Court.

(Pankaj Sharma)
Additional Registrar (D.E. & E.)

21.6.21
27.6.21